## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/258/ (IB)/2017

NAME OF THE PETITIONER(S)

: MECHANO ENGINEERING WORKS

NAME OF THE RESPONDENT(S)

: PROPEL VALVES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. M/s. G. SIVASHANKARAN S. SATHYA GANEGH.

Conned to Pelitioner

Counter For RESPONDENT What on

## **ORDER**

Counsel representing both the parties present. Counsel for petitioner is directed to file an affidavit and bank statement within seven days, as per Section 9(3)(b)(c) of the I&B Code, 2016. Counsel for respondent is directed to file counter in the matter and provide a copy to the other side. Matter is posted for arguments. Put up on 13.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)